

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.420**  
**IA/665/ND/2024 IN IB/739/ND/2023**

**IN THE MATTER OF:**

Bank of Maharashtra	...	Applicant
Versus		
Mrs. Ritu Rani Vasudev	...	Respondent

**Under Section 95(1) of (IBC)**

**Order delivered on 31.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Gautam Singhal, Adv. Rajat Chaudhary, Adv. Aastha Vishnoi

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **08.07.2024**

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**